Call for enrolment in GSTN to avoid transaction issues

Guwahati (CNS): Viney Kumar Paul, Commissioner, Central Excise & Service Tax, Guwahati on Thursday urged all the Central Excise, Service Tax and VAT registrants to enroll themselves in the Goods and Service Tax Network (GSTN) to avoid any difficulty in transacting business under GSTN. Addressing a GST awareness programme in the city, Paul stated that the GST - the one tax, one nation and one market tax reform - would provide seamless flow of goods, services and credit in the chain of business. He also informed that barring crude oil, natural gas, aviation turbine fuel, diesel and petrol, all other petroleum products are subject (Contd. on p8)
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to the levy of GST and these five would also eventually will be brought under GST at an appropriate time by the GST Council. The GST awareness programme was organised for contractors, suppliers and transporters of Indian Oil Corporation Limited in Guwahati on Wednesday.

G Dasgupta, Deputy Commissioner of Commercial Taxes, Assam explained important provisions of GST in detail and discussed specific issues related to the sector and elaborated how GST would ultimately be easy for compliance and beneficial to all. In the technical session, Debasish Banerjee, Trainer Superintendent of Central Excise and Service Tax, Guwahati made a detailed presentation which was followed by Q&A session where queries related to taxability of goods purchased from another state, flow of credit, filing of returns, e-Way Bill, threshold limit etc. were discussed. The Assistant Commissioners (GST Awareness Campaign) of Central Excise and Service Tax Department were also present in the programme. Earlier, in the inaugural session, Executive Directors of IOCL, Jogen Borpujari and Dipankar Roy appealed to the contractors, suppliers and transporters of IOCL to utilise the opportunity to become GST compliant.